CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Miscellaneous Application No.200/01138/2018

(in O.A. No.200/704/2018)

Jabalpur, this Friday, the 12th day of October, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Union of India through the Revenue Secretary, Government of India through Ministry of Finance Department of Revenue, North Block, New Delhi 110001.
- 2. The Chairperson, Government of India, Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes and Customs, North Block, Raisinha Hill's, New Delhi Pin 110011.
- 3. Principal Chief Commissioner, CGST and Central Excise and Custom, 35-C, Mother Teresa Marg, Administrative Area, Arera Hills, Bhopal (M.P.) Pin Code 462011.
- 4. The Commissioner, CGST and Central Excise and Custom, Manikbagh Palace, Indore (M.P) Pin 452001

-Applicants

(By Advocate -Shri Himanshu Shrivastava)

Versus

C.K. Patle S/o Shri Kunijal Patle, Inspector (Now Superintendent), aged about 61 years, R/o 54 Brijnayani Colony Khandwa Road, Indore (M.P.) 452001 - **Respondent**

(By Advocate –Smt. Anjana Shrivastava proxy counsel for Shri A.S. Raizada)

ORDER (ORAL)

By Navin Tandon, AM:-

This M.A. has been filed by the respondents for seeking six (06) months' time to implement the order dated 26.07.2018 passed by this Tribunal in O.A. No.200/704/2018.

- 2. We have considered the matter and grant 15 days' time only from today to take action as per order dated 26.07.2018 of this Tribunal.
- **3.** Accordingly, M.A. is disposed of.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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